

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 22/08/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER :**  
**PETITION NUMBER : TCP/142/2016**  
**NAME OF THE PETITIONER(S) : SACMI COOPERATIVE MECCANICI IMOLA  
SOCIETA COOPERATIVA**  
**NAME OF THE RESPONDENT(S) : M/s Boss Profiles Ltd and 4 others**  
**UNDER SECTION : 397/398**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. Gautham Kumar  
Arthiban Vijay A.K

Counsel for Petitioner

Arthiban

**ORDER**

Counsel for petitioner present and stated that the matter has been settled and sought time for reporting the final outcome of the same. No representation on behalf of respondents. Counsel for petitioner is directed to inform the counsel for respondents the next date of hearing for his appearance and making submissions. Time is extended at request. Put up on 14.09.2017 at 10.30 A.M.

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**